

**Gold with Reserve Bank of India**

1126. SHRI RAM VILAS PASWAN : Will the Minister of FINANCE be pleased to state :

(a) the quantity of gold with the Reserve Bank of India/treasuries as on 1 February, 1977;

(b) the quantity of gold with the Reserve Bank of India/treasuries as on 1 January, 1980; and

(c) the quantity of gold with the Reserve Bank of India/treasuries as on 31 January, 1984 ?

THE MINISTER OF FINANCE (SHRI PARNAB MUKHERJEE : (a) to (c) The quantity of gold held with the Reserve Bank of India (RBI) as monetary reserves and the non-monetary gold holdings of the Government deposited with the RBI and the Government Mints on the reference dates are as follows :

As on	Monetary Gold (Fine Kgs.)	Non-Monetary Gold (Fine Kgs.)
February 1, 1977	222,528	82,140
January 1, 1980	266,259	78,383
January 31, 1984	267,291	74,488*

\* As on November 1, 1983 (latest available).

**Closing and Sealing Branches of Certain Banks at Ramgarh by Commission of Chhotanagpur Division**

1128. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that two branches of the Banks of India and one branch each of United Bank of India and Central Bank of India were forcibly closed and sealed at Ramgarh on 3 February, 1984 by the Commissioner of Chhotanagpur Division;

(b) if so, details of the incident; and

(c) the steps taken to investigate the actions of the Commissioner as well as his reported allegations against the bank managements ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The information is being collected and to the extent available, will be laid on the table of the House.

**Sale of Arms and Military Stores to Foreign Buyers**

1129. SHRI INDRAJIT GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether it has been decided to offer large quantities of arms and military stores for sale to foreign buyers;

(b) whether the Defence Export Promotion Board has been entrusted with this job; and

(c) if so, whether and what guidelines have been laid down to prevent malpractices in the disposal of surplus stores and to ensure that Indian arms do not reach undesirable hands ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Small quantities of available Defence Stores is proposed to be exported.

(b) Yes, Sir.

(c) As in the past, the policy is to make available to friendly countries